



2026:AHC:9850

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. BAIL APPLICATION No. - 26206 of 2025

Sajid Alias Shahid

.....Applicant(s)

Versus

State of U.P.

.....Opposite
Party(s)

Counsel for Applicant(s) : Quasim Khan, Shams Uz Zaman
Counsel for Opposite Party(s) : G.A.

Court No. - 68

HON'BLE ASHUTOSH SRIVASTAVA, J.

Criminal Misc. Correction Application No. 2 of 2026:

1. Heard.
2. This correction application is allowed.
3. The judgment/order dated 10.11.2025 stands corrected as follows:-
4. In the 3rd and 4th line of second paragraph of order, Section "**109, 2(5)**" should be read as "**109, 3(5)**".
5. This order shall be treated as part of order dated 10.11.2025 passed by this Court.

(Ashutosh Srivastava,J.)

January 14, 2026

Deepak/